

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 12/02/2018**

DAY : Monday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	ST/MISC/93343/2017	CCE KOLHAPUR -Vs- ATMARAM ROHIDAS KUMATHEKAR	DR/IP	
	ST/86175/2015			
2	ST/EH/93342/2017	COMMR SERVICE TAX -I PUNE -Vs- MARVEL LANDMARKS PVT LTD	DR/IP	
	ST/87294/2016			
<u>MISC (ROM) MATTERS</u>				
3	ST/ROM/93344/2017	ROYAL ELECTRICALS -Vs- CCE PUNE I	SHANKAR PATIL /DR	
	ST/87425/2013			
<u>REGULAR MATTERS</u>				
4	ST/181/2010	Wartsila Indian Ltd -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
5	ST/702/2011	Welspun Maxsteel Ltd. -Vs- CCE RAIGAD	R.Ravindran /DR	Issue Notice
6	ST/863/2012	JSW STEEL (SALAV) LTD. -Vs- CCE RAIGAD	V. Sridharan, /DR	
7	E/85732/2014	JSW STEEL (SALAV) LTD (Earlier known as WELSPUN MAXSTEEL LTD) -Vs- CCE RAIGAD	V. Sridharan, /DR	
8	ST/89286/2013	GO AIRLINES -I- LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	Khaitan & Co. /DR	
9	ST/89309/2013	DIMENSIONS LOGISTICS SERVICES PVT. LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	S.S.Gupta /DR	
10	ST/86387/2014	DIMENSIONS LOGISTICS SERVICES PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Vinod Awtani /DR	
11	ST/88471/2014	DIMENSIONS LOGISTICS SERVICES PVT LTD -Vs- COMMISSIONER OF SERVICE TAX	S.S. Gupta, C.A. /DR	

		MUMBAI-II		
12	ST/85809/2014	INTERNATIONAL GEMOLOGICAL INSTITUTE (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	
13	ST/85810/2014	INTERNATIONAL GEMOLOGICAL INSTITUTE (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	Yogesh S. Patki /DR	
14	ST/87801/2014	SHRI GANPATI ZILHA KRISHI AUDYOGIK SSS SOCIETY LTD -Vs- CCE KOLHAPUR	Sailesh P.Sheth /DR	
15	ST/88986/2014	REGAL SHIPPING MARINE SERVICE PVT LTD -Vs- CCE RAIGAD	IP/DR	
16	ST/89950/2014	DILIP CHHABRIA DESIGN PVT LTD -Vs- CCE PUNE I	Rajeev Dinkar Waglay /DR	
17	ST/90037/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- LAMHAS SATELLITE SERVICES LTD.	DR/IP	
18	ST/90039/2014	GENOM BLOTECH PVT LTD -Vs- CCE NASHIK	Vishnu Daya & Co. /DR	
19	ST/90155/2014	ORACLE FINANCIAL SERVICES SOFTWARE LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	UBR LEGAL ADVOCATES/DR	
20	ST/85567/2015	CCE GOA -Vs- MAHALSA SERVICES	DR/IP	Issue Notice
21	ST/85573/2015	MY CAR (PUNE) PVT LTD -Vs- CCE PUNE I	IP/DR	Issue Notice
22	ST/85582/2015	BULK CEMENT CORPORATION (I) LTD -Vs- COMMR.SERVICE TAX- II MUMBAI	PDS Legal /DR	Issue Notice
23	ST/85873/2015	CAPGEMINI INDIA PVT LTD -Vs- COMMR.SERVICE TAX- VII MUMBAI	PDS Legal /DR	Issue Notice
24	ST/85890/2015	KPIT TECHNOLOGIES LTD -Vs- CCE PUNE I	Ravi Shankar & Chander Kumar /DR	Issue Notice
25	ST/85942/2015	UNITY FACILITIES PVT LTD -Vs- CCE PUNE I	Suresh Singh, Cost Accountant /DR	Issue Notice
26	ST/85284/2017	GETZ PHARMA RESEARCH P LTD -Vs- COMMR SERVICE TAX- VII MUMBAI	UBR LEGAL ADVOCATES/DR	
27	ST/85285/2017	GETZ PHARMA RESEARCH P LTD -Vs- COMMR SERVICE TAX- VII MUMBAI	UBR LEGAL ADVOCATES/DR	
28	ST/85286/2017	GETZ PHARMA RESEARCH P LTD -Vs- COMMR SERVICE TAX- VII MUMBAI	UBR LEGAL ADVOCATES/DR	

29	ST/85287/2017	GETZ PHARMA RESEARCH P LTD -Vs- COMMR SERVICE TAX- VII MUMBAI	UBR LEGAL ADVOCATES/DR	
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* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai**